

**CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR**

Contempt Petition No.290/00017/2016
in
Original Application No. 290/00441/2013

Date of decision: 23.03.2021

CORAM

**HON'BLE MRS. JASMINE AHMED, MEMBER (J)
HON'BLE MS. ARCHANA NIGAM, MEMBER (A)**

1. Man Singh son of Shri Maktul Singh, aged 54 years.
2. Jaipal Singh son of Shri Gokul Singh, aged 53 years.
3. Bajrang Singh son of Shri Surjan Singh, aged 55 years.

All petitioners FGM in the office of Garrison Engineer (P)
MES, Kanasar, Bikaner, r/o c/o Shri Man Singh son of Shri
Maktul Singh r/o Gali No.6, Shiv Colony, Shiv Badi Road,
Bikaner.

.....Petitioners

By Advocate: Mr. Vijay Mehta

Versus

1. Shri Ajit Krishana Singh, Commander Works Engineer (Air Force), MES, Bikaner.
2. Shri G Mohan Kumar, Secretary, Ministry of Defence, Raksha Bhawan, New Delhi.
3. Shri T V Ramana, Garrison Engineer, MES, Kanasar, Bikaner.

.....Respondents

By Advocate: Mr. K.S. Yadav

ORDER (ORAL)**Per Hon'ble Mrs. Jasmine Ahmed, Member (J)**

Heard.

2. Learned counsel for the petitioners very fairly states that the order of this Tribunal dated 13.04.2015 has already been complied with, and hence, they have no further grievance.

3. In view of the above submissions, nothing survives in the contempt petition. Accordingly, the Contempt Petition is dismissed. Notices issued to the respondents are discharged.

(ARCHANA NIGAM)
MEMBER (A)

(JASMINE AHMED)
MEMBER (J)

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